

20/07/2012
9/11/12

Affidavit to be Furnished by the candidate alongwith Nomination Paper
 Before the Returning Officer

For elect... to [REDACTED] House (name of the House)
 From ... 171 ... Constituency (Name of the Constituency)

Harendra Kumar son/daughter of *Ayodhya Prasad*
 40 *Uttarka ka Tola, Dharapur, P.O - Uttarka*
 (mention full postal address), a candidate at the above
 election, do hereby solemnly affirm and state on oath as under:-

(like or whichever is not applicable)

(i) I am a candidate standing by **T.D. (U)** (name of the political party) I am contesting as an
 Independent candidate.

(ii) Details of PAN and status of filing of Income tax return :

	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
Spouse	-		
Dependant 1	-		
Dependant 2	-		
Dependant 3	-		
Academic	-		

(iii) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

S. No.	Offence	Description
1	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Section 504 into go pao
2	Name of the court, Case No. and Date of order taking cognizance :	Bihar Sharif Thana Case No 210/10
3	Details of Appeal(s) / Application(s) for revision if any filed against the above order(s)	X

(iv) Cases in which I have been convicted by a court of law (other those referred to in Form 26):

1	The details of cases, Sections of the Act and description of the offence for which convicted	X
2	Name of the Court(s), Case No. and Date(s) of order(s).	X

(5) That I give herein below the details of all assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
	Cash in hand	85,000/-				
(i)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	9.71 Lacs	0.05 Lacs			
(ii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	100 Share worth - Rs 25,000/-				
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	6.5 C A/c 3 Lacs 5 B.S.L.G for Rs 3 Lacs				
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	X				
(vi)	Motor Vehicles/Aircrafts/Yachts/Ships (details of Make, Registration No. etc., Year of Purchase and amount)	Tata Safari 2007 Model 3 Lacs				
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	170 qr Gold 180 qr Silver 5 Lacs	500 qr Gold 300 qr Silver 14 Lacs			

My other assets such as value of Banks/Interest	<u>One Residential One Office One Shop</u>			
Gross Total value	<u>19.81</u> <u>Lacs</u>			

2. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
 2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u>					
	Location(s)	42-A-1 Acre				
	Survey number(s)	24731-A-2-240				
	Area (Total measurement in acres)	2.283.32 A.	8.12 Lacs			
	Whether inherited property (Yes or NO)	Yes				
	Date of purchase in case of self acquired property	-				
	Cost of Land (in case of purchase) at the time of purchase	-				
	Any Investment on the land by way of development, construction etc.	-				
	Approximate Current market value	8.12 Lacs				
(ii)	<u>Non-Agricultural Land</u>	(1) 7.441.42-1 2.92 ET				
	Location(s)	(2) 20731-PG-1A PG-12 3.12 H				
	Survey number(s)	2.9661				
	Area (Total measurement in sq. ft.)	(3) 31221 - 6.4661 (4) 472461 (-area-)				
	Whether inherited property (Yes or NO)	15 R sender No				
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase	2.0 Lacs				
	Any Investment on the land by way of development, construction etc.	X				
	Approximate Current market value	2.0 Lacs				
(iii)	<u>Commercial Buildings</u> (including apartments)	0 34192.15x12 31745 X 105 20 - 15 105 20 743				
	Location(s)					
	Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	0 15192.15x12 12672 X 105 20 15 105 20 42111 15x12				

	Whether inherited property (Yes or NO)	Yes	<input checked="" type="checkbox"/>			
	Date of purchase in case of self acquired property	X	<input checked="" type="checkbox"/>			
	Cost of property (in case of purchase) at the time of purchase	X	<input checked="" type="checkbox"/>			
	Any investment on the property by way of development, construction etc.	X	<input checked="" type="checkbox"/>			
	Approximate Current market value	30 Lacs	<input checked="" type="checkbox"/>	<input checked="" type="checkbox"/>		
(iv)	Residential Buildings (including Apartments)	31447, 19512 21245, 17310 19 41121, 210 743	<input checked="" type="checkbox"/>			
	Location(s)	(B) Gudiyattam - 2012	<input checked="" type="checkbox"/>			
	Survey number(s)	19512, 21245 975 - 10 - 20	<input checked="" type="checkbox"/>			
	Area (Total measurement in sq. ft.)	<input checked="" type="checkbox"/>				
	Built up Area (Total measurement in sq. ft.)	<input checked="" type="checkbox"/>				
	Whether inherited property (Yes or NO)	Yes	<input checked="" type="checkbox"/>			
	Date of purchase in case of self acquired property	X	<input checked="" type="checkbox"/>			
	Cost of property (in case of purchase) at the time of purchase	X	<input checked="" type="checkbox"/>			
	Any investment on the land by way of development, construction etc.	X	<input checked="" type="checkbox"/>			
	Approximate Current market value	3.0 Lacs	<input checked="" type="checkbox"/>			
(v)	Others (such as interest in property)	X	<input checked="" type="checkbox"/>			
(vi)	Total of Current Market Value of (i) to (v) above	58.12 Lacs	<input checked="" type="checkbox"/>			

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial institutions	N.c.e.b Ashoknagar K.c.e. loan 25,000/-				
	Name of Bank or FI					
	Amount outstanding					
	Nature of loan					
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.	X				
	Name(s)					
	Amount outstanding					
	Nature of loan					

Any other liability	X			
Grand total of liabilities	X			
(ii) Government Dues: Dues to departments dealing with government accommodation	Y			
Dues to departments dealing with supply of water	Y			
Dues to departments dealing with supply of electricity	X			
Dues to departments dealing with supply of telephones/mobiles	X			
Dues to departments dealing with government transport (including aircrafts and helicopters)	Y			
Income Tax Dues	X			
Wealth Tax Dues	Y			
Service Tax Dues	Y			
Municipal /Property Tax Dues	Y			
Sales Tax Dues	Y			
Any other dues	X			
Grand total of all Govt. dues	0.25 Lacs			

(7) Details of profession or occupation:

- a. Self.....M.L.A.,
- b. SpouseX....

(8) My educational qualification is as under: M.A., Ph.D., LL.B

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1. Name of the candidate	Sh./Smt./Kum. Jitendra Kumar
2. Full postal address	MLA Flat 45/46 Biranchi Paltan Bazar, Patna
3. Number and Name of the constituency and state	171 Ashtawar (BIHAR)
4. Name of the Political party which set up the candidate (otherwise write 'Independent')	J.D. (U)
5. (a) Number of cases in which conviction order passed (other than those referred to in Form 26)	X

(c) Total number of Pending cases where the court(s) have taken cognizance		B.W.E			
5. PAN of		Year for which last Income Tax Return filed		Total Income Nil	
(i) Candidate N.O ECAPK 2841 R					
(ii) Spouse X					
(iii) Dependents X					
6. Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II
A.	Moveable Asset (Total value)	19.81 Lacs	14.80 0.05 Lacs		
B.	Immoveable Asset	58.12 Lacs			
(i) Purchase Price and Development Cost of Immoveable Property (Total Value)					
(ii) Approximate Current Market Price of Assets (Total Value)					
7. Liabilities					
(i) Government dues (Total) X					
(ii) Loans from Bank, Financial Institutions and others (Total) 0.25 Lacs.					
8. Highest educational qualification: M.A., Ph.D., L.L.B.					
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (i) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (ii) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Patna this the 9 day of January 2012.

Jitendra Kumar
DEPONENT